

1	2	3
Sabarmati	7	Udaipur, Sirohi, Pali
Luni	12	Ajmer, Barmer, Jalore, Jodhpur, Nagaur, Pali, Rajsamand, Udaipur
TOTAL:	146	

Rejection of co-operative society in Haryana

3072. SHRI SHARAD ANANTRAO JOSHI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that an application made for registration of a cooperative society under the name Faridabad Fruit and Vegetables Parks and marketing co-operative Society was rejected by the Assistant Registrar of Co-operative Societies; and

(b) whether any instructions have been issued by the Central Government to the Haryana State Government not to approve any cooperative society of farmers for the purposes of production, processing and marketing?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. K.V. THOMAS):

(a) Such information is not maintained by the Central Government because decision about registration of a cooperative society in the State is taken as per the provisions of the Cooperative Societies Act of the respective State.

(b) Central Government does not interfere in the matter of registration of cooperative societies in the States because these are governed by the provisions of Cooperative Societies Act of the respective States.

Kuttanad package of Kerala

3073. SHRI K.E. ISMAIL:

SHRI M.P. ACHUTHAN:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that Government of Kerala had submitted two proposals under the Kuttanad package, namely commercial small scale dairying in Kuttanad at Rs. 5.85 crore and sustainable livestock development for Kuttanad at Rs. 13.10 crore;

(b) if so, the details thereof and the amount sanctioned as central assistance to these proposals; and

(c) the amount of first instalment released and by when the second instalment is expected to be released?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. K.V. THOMAS):

(a) and (b) Yes, Sir. Project proposal on Commercial Small Scale Dairy Units with emphasis on Production and Marketing of Milk and Value Added Milk Products in Kuttanad involving total project cost of Rs. 5.85 crore envisages bank loan of Rs. 2.88 crore and assistance of Rs. 2.97

crore. Project proposal on Sustainable Livestock Resource Development of Kuttanad involving total project cost of Rs. 13.10 crore envisages bank loan of Rs. 7.86 crore and assistance of Rs. 5.24 crore. Government of India has sanctioned these project proposals with a cost of Rs. 5.85 crore.

(c) For implementation of the above proposals Government of India has so far released Rs. 5.23 crore. Further release of funds would be made after the receipt of the utilization certificate and progress report from the Government of Kerala.

Incentives to small and marginal farmers

3074. SHRIMATI VIPLOVE THAKUR: Will the Minister of AGRICULTURE be pleased to state:

(a) the number of small and marginal farmers in the country particularly in Himachal Pradesh;

(b) whether Government proposes to provide special incentives to farmers particularly small and marginal farmers for procuring agricultural implements and machineries; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. K.V. THOMAS): (a) According to Agriculture Census 2005-06, the number of small and marginal operational holdings in the country were 2,39,29,627 and 8,36,94,372 respectively and the corresponding figures for Himachal Pradesh were 1,75,651 and 6,36,619.

(b) and (c) Assistance in the form of subsidy at the rate of 25-50 percent of the cost, with permissible ceiling limits, is made available to farmers, including small and marginal farmers, for purchase of agricultural equipment including hand tools, bullock-drawn/power driven implements, planting, reaping, harvesting and threshing equipment, tractors, power tillers and other specialized agricultural machines under the centrally sponsored scheme of Macro Management of Agriculture.

Reforms for involvement of private sector in higher education

3075. DR. T. SUBBARAMI REDDY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether his Ministry has stated that reforms in higher education will help to mitigate initial problems of private sector participation in the field;

(b) whether the Planning Commission meeting on Building infrastructure; opportunities and challenges' has stated that, there has been a phenomenal growth in higher education particularly by private players with their contribution being over 50 per cent;

(c) if so, whether he had stated that this is welcome but it has led to litigation involving students and management of the institutions; and

(d) if so, the concrete steps and measures his Ministry is taking in this regard?